

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1255 OF 2004

D. VINOD SHIVAPPA

Appellant (s)

VERSUS

NANDA BELLIAPPA

Respondent(s)

(With office report )

WITH

CRIMINAL APPEAL NO.1256 OF 2004

CRIMINAL APPEAL NO.1258 OF 2004

CRIMINAL APPEAL NO.1257 OF 2004

CRIMINAL APPEAL NO.1259 OF 2004

CRIMINAL APPEAL NO.1260 OF 2004

CRIMINAL APPEAL NO.1261 OF 2004

Date: 17/05/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Kailash Vasudev, Sr. Adv.

Mr. Girish Ananthamurthy, Adv.

Mr. T.N. Rao, Adv.

For Respondent(s) Ms. Kiran Suri, Adv.

UPON hearing counsel the Court made the following

O R D E R

Appellant Mr. Kailash Vasudev, senior counsel appearing for the

commenced his arguments at 3.30 P.M. and had not concluded till 4.00 P.M. when

the Court rose for the day leaving the matter as part-heard.

h) (K.K. Chawla)

(Anand Sing

er Court Master

Court Mast